

SAHEB P. SHINDE): (a) and (b). The Government have seen the press reports in Hindustan Times and Financial Express dated 23-6-76. The Food Corporation of India and the other Government procuring agencies obtain their requirements of gunnies through the D.G.S. & D. The Governments of Haryana and Uttar Pradesh have informed that they have received no complaints. The Punjab Government have stated that some reports about supply of gunnies of short weight have come to their notice and they are collecting data for the same

गेहूँ और चावल की खरीद

762. श्री नाथू राम अहिरवार :

श्रीमती पार्वती वृष्णन :

श्री रामचतार शास्त्री :

श्री विभूति मिश्र :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि -

(क) भारतीय खाद्य निगम ने इस वर्ष विकतने गेहूँ तथा चावल की खरीद की ;

(ख) इस के राज्यवार आकड़े क्या हैं और क्या सभी राज्यों ने अपना वसूली लक्ष्य पूरा कर लिया है ; और

(ग) यदि नहीं, तो उन राज्यों के नाम क्या हैं जिन्होंने अपना लक्ष्य पूरा नहीं किया है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पी. ठिगळे) : (क) 11 अक्टूबर, 1976 तक उपलब्ध सूचना के अनुसार भारतीय खाद्य निगम ने 1975-76 की फसल से 23.0 लाख मीटरी टन चावल (चावल के हिसाब से धान समेत) और 13.9 लाख मीटरी टन गेहूँ की अधिप्राप्ति की है।

(ख) और (ग). चावल की: गेहूँ के अधिप्राप्ति लक्ष्य, अधिप्राप्त की गई कुल मात्रा और भारतीय खाद्य निगम द्वारा की गई अधिप्राप्ति को बढ़ाने वाले विवरण तथा पटल पर रख दिये गये हैं [सम्बन्धित संख्या LT-11111/76]।

जहाँ तक चावल का सम्बन्ध है गुजरात, केरल, मध्य प्रदेश, महाराष्ट्र और पश्चिम बंगाल राज्यों ने अपनी लक्ष्य पूरे नहीं किये हैं।

जहाँ तक गेहूँ का सम्बन्ध है, बिहार, जम्मू तथा काश्मीर और महाराष्ट्र ने अपनी लक्ष्य पूरे नहीं किये हैं।

Distribution of Land to Landless Persons

763. SHRI NATHU RAM AHIRWAR

SHRI M KATHAMUTHU

SHRI S. P BHATTACHARYYA;

SHRI D. K PANDA:

SHRIMATI ROZA DESHPANDE

SHRI Y. ESWARA REDDY.

SHRI SAROJ MUKHERJEE:

SHRI SHANKAR DAYAL SINGH.

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) the total acreage of land allotted to landless persons upto 30th June, 1976 under the 20-Point Economic Programme;

(b) the State-wise break-up in this regard; and

(c) the number of Harijans and Adivasis among the persons allotted land?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1112/76.]

Assessment of Demand for Foodgrains

764. **SHRI ARJUN SEITHI:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state-

(a) whether it is possible for Government to assess the effective demand for foodgrains in the country on the basis of minimum per capita consumption of foodgrains and the projected growth in population so as to enable the Government to plan food production particularly that of foodgrains on realistic basis; and

(b) the steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P SHINDE): (a) Yes, Sir.

(b) Information on the minimum per capita requirement of foodgrains for providing a balanced diet has been collected from the National Institute of Nutrition, Hyderabad. This is being taken into account in estimating the total requirements of foodgrains. It may, however be mentioned that a balanced diet provides for, apart from foodgrains, a number of other food items, namely, vegetables, fruits, milk and milk-products, meat, fish, eggs etc. Since the per capita availability of food items other than foodgrains falls short of nutritional requirements and also in many cases their prices rise at levels which are too high for a vast majority of the people, it would be necessary to provide for higher intake of foodgrains to a level even higher than that prescribed in a balanced nutri-

tional diet. With this in view the Government have been trying to secure as higher a rate of growth as possible in foodgrain production with the available financial resources and subject to constraints with regard to availability of irrigation, fertilisers and other inputs.

Request to increase allotment of Foodgrains to Kerala during lean months

765. **SHRI N. SREEKANTAN NAIR:**

SHRI C. H. MOHAMMED KOYA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Central Government propose to increase allotment of foodgrains to the State of Kerala during the lean months of June to September;

(b) whether any request from the State Government to the above effect has been received; and

(c) if so, action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (c). A request was received from the Kerala Government on 20th April 1976, for increased allotment of 80,000 tonnes of rice and 20,000 tonnes of wheat per month from May '76 to October '76. A request was also received from the Minister for Food and Civil Supplies Kerala Government, by the Union Minister of Agriculture and Irrigation on 9th July 1976 for increasing the allotment of rice from the Central pool to Kerala to 95,000 tonnes for the months of July, August and September. The allocations of foodgrains to Kerala have been increased for the months of June to August, 1976, as under:--